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Title: Regarding discussions on Law and Order issues of West Bengal in Parliament.

**SUSHRI MAHUA MOITRA (KRISHNANAGAR)** : Hon. Speaker, Sir, thank you very much for giving me this opportunity to speak during 'Zero Hour'. I am actually going to call attention to a point already brought up by our leader Shri Sudip Bandyopadhyay.

We note with surprise and worry that the Parliament of India is increasingly being converted into a forum to discuss the law and order issues of West Bengal. While Uttar Pradesh and some other States are witnessing a spate of uncontrolled violence, the State of West Bengal is being singled out unfairly for discussion ...(*Interruptions*)

“हम आह भी भरते हैं तो हो जाते हैं बदनाम,  
वे कल्ल भी करते हैं तो चर्चा नहीं होती ।”

We also note with concern the over generalisation and the communal nature of these discourses. Our discourses in Parliament should be more nuances, sensitive and truthful. To summarise, the Parliament and the Government of India should avoid politicised discussions in Parliament with focus on only one State and should desist from fallacious communal biases inherent in these sweeping generalisations. This is not good for anyone. I hope, this would be taken into account.

Thank you.

